

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
ADMITTED UNSTARRED QUESTION NO.4772
TO BE ANSWERED ON 15.12.2016**

Copper Mines

4772. SMT. SANTOSH AHLAWAT:

Will the Minister of **MINES** be pleased to state:

- (a) the number of copper mines working in the country at present; and
(b) whether the Government has prepared any plan to increase the number of mines including copper mines in the country, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL,
NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL):**

Part (a):The following four Copper mines of Hindustan Copper Limited are working in the Country:

S.No	Mines	Location	Current Capacity (Million tonne per annum)
1	Malanjkhand mine	Malanjkhand, M.P	2.0
2	Khetri mine	Khtherinagar, Rajasthan	0.5
3	Kolihan mine	Khtherinagar, Rajasthan	0.55
4	Surda mine	Ghatsila, Jharkhand	0.4

Part (b): Hindustan Copper Limited (HCL), has made plans to increase the number of copper mines as per details given below:

S.No	Item	Location	Proposed Capacity (Million tonne per annum)
I	Re-opening of closed mines		
i	Rakha Mine	Ghatsila, Jharkhand	1.5
ii	Kendadih	Ghatsila, Jharkhand	0.2
II	Development of new Mines		
i	Banwas mine	Khtherinagar, Rajasthan	0.6
ii	Chapri-Sidheswar	Ghatsila, Jharkhand	1.5

The Mines & Minerals Development and Regulation (MMDR) Act, 1957 has been amended and the MMDR (Amendment) Act has come into force with effect from 12th January, 2015. Through this Amendment Act reforms in the mining sector have been introduced. The most important provision of the MMDR Amendment Act, 2015 is the grant of mineral concessions for major minerals including iron ore through auction by competitive bidding which is a transparent and non-discriminatory method and which will also obtain for the State Government its fair share of value of the mineral resources. The Central Government is facilitating State Governments in auctioning of mineral blocks. So far total of 17 blocks have been auctioned.
